

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF CASES DURING THE MONTH OF MARCH, 2020

CATEGORY OF CASES	PENDENCY ON 01.03.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.03.20
(A) CIVIL WRIT PETITIONS	24772	516	344	24944
(B) CIVIL CASES, OTHER THAN TAX (APPLT. SIDE)	20309	329	195	20443
(C) TAX APPEALS & REFERENCES	3102	29	26	3105
(D) CRIMINAL SIDE CASES	22591	716	678	22629
(E) ORIGINAL SIDE CASES	9692	200	160	9732
(F) COMPANY SIDE CASES	1548	1	4	1545
GRAND TOTAL OF (A) TO (F)	82014	1791	1407	82398

Disclaimer: The data is not real-time data and, therefore, subject to some amount of variation.

(B) CIVIL CASES, OTHER THAN TAX (APPELLATE SIDE)

CATEGORY OF CASES	PENDENCY ON 01.03.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.03.20
LETTERS PATENT APPEALS	983	15	11	987
CIVIL REVISION PETITONS	375	13	10	378
REVISION PETITIONS UNDER RENT CONTROL ACT	1235	21	25	1231
CIVIL MISC.(MAIN)	1237	60	53	1244
TRANSFER PETITIONS (CIVIL)	39	5	2	42
REGULAR FIRST APPEALS	4666	30	12	4684
LAND ACQUISITION APPEALS	2355	20	0	2375
FIRST APPEAL FROM ORDERS	1639	19	2	1656
MATRIMONIAL APPEALS	113	0	0	113
MOTOR ACCIDENT CLAIM APPEALS	3768	43	18	3793
SECOND APPEALS UNDER RENT CONTROL ACT	4	0	0	4
COMPANY APPEALS (DB)	19	2	1	20
REGULAR SECOND APPEALS	622	9	4	627
CONTEMPT CASES (CIVIL)	1821	55	34	1842
CIVIL CONTEMPT APPEALS	8	0	0	8
CIVIL CONTEMPT REFERENCES	4	0	0	4
REGULAR FIRST APPEALS (ORIGINAL SIDE)	240	4	4	240
FIRST APPEALS FROM ORDERS(ORIGINAL SIDE)	334	8	5	337
EXECUTION FIRST APPEALS(ORIGINAL SIDE)	34	1	1	34
MATRIMONIAL REFERENCES	0	0	0	0
CIVIL REFERENCES	0	0	0	0
EXECUTION FIRST APPEALS	41	2	2	41
EXECUTION SECOND APPEALS	9	0	0	9
CMI (LEAVE TO SUE AS INDIGENT PERSON)	31	1	0	32
MATRIMONIAL APPEALS (FAMILY COURTS)	375	10	6	379
REGULAR FIRST APPEALS(OS)(COMM)	53	1	0	54
FIRST APPEALS FROM ORDERS(OS)(COMM)	297	10	5	302
EXECUTION FIRST APPEALS(OS)(COMM)	5	0	0	5
ORIGINAL APPEAL (APPELLATE)	0	0	0	0
RERA APPEAL	2	0	0	2
TOTAL OF (B)	20309	329	195	20443

(C) TAX APPEALS & REFERENCES

CATEGORY OF CASES	PENDENCY ON 01.03.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.03.20
INCOME TAX APPEALS	2874	29	24	2879
SALES TAX APPEALS	21	0	0	21
SALES TAX REFERENCES	14	0	0	14
WEATH TAX APPEALS	3	0	0	3
CUSTOM ACT CASES	1	0	0	1
CUSTOM ACT REFERENCES	1	0	0	1
CUSTOM ACT APPEALS	113	0	1	112
CENTRAL EXCISE ACT CASES	45	0	0	45
CENTRAL EXCISE ACT REFERENCES	1	0	0	1
CHARTERED ACCOUNTANT REFERENCES	5	0	0	5
CHARTERED ACCOUNTANT CASES	2	0	0	2
VAT APPEAL	5	0	0	5
SERVICE TAX APPEALS	17	0	1	16
TOTAL OF (C)	3102	29	26	3105

(D) CRIMINAL SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.03.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.03.20
WRIT PETITIONS (CRIMINAL)	1251	175	167	1259
CRIMINAL REVISION PETITIONS	3172	43	49	3166
CRIMINAL APPEALS (DIVISION BENCH)	1733	7	13	1727
CRIMINAL APPEALS (SINGLE BENCH)	8875	44	19	8900
CRIMINAL MISC. CASES	5223	261	229	5255
BAIL APPLICATIONS	720	146	174	692
TRANSFER PETITIONS (CRIMINAL)	44	2	2	44
DEATH SENTENCE REFERENCES	1	0	0	1
CRIMINAL REFERENCES	5	0	0	5
CONTEMPT CASES (CRIMINAL)	24	0	1	23
CRIMINAL CONTEMPT REFERENCES	1	0	0	1
LEAVE TO APPEAL	1540	37	24	1553
MISC. APPEAL (PMLA)	2	1	0	3
TOTAL OF (D)	22591	716	678	22629

(E) ORIGINAL SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.03.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.03.20
CIVIL SUITS	3339	24	26	3337
ARBITRATION APPEALS	5	1	0	6
ARBITRATION PETITIONS	386	28	26	388
ORIGINAL MISC. PETITIONS	61	3	2	62
ORIGINAL MISC. PETITIONS (E)	0	2	2	0
ORIGINAL MISC. PETITIONS (I)	12	2	1	13
ORIGINAL MISC. PETITIONS (T)	2	2	0	4
TRANSFER PETITIONS (CIVIL)	1	0	0	1
TEST. CASES	469	2	1	470
INDIGENT PERSON APPLICATIONS	40	1	0	41
EXECUTION PETITONS	337	8	5	340
CIVIL ORIGINAL	1	0	0	1
ORIGINAL APPEALS	102	7	4	105
CIVIL CONTEMPT PETITIONS (ORIGINAL SIDE)	198	4	1	201
CIVIL RULE	1	0	0	1
ELECTION PETITIONS	13	0	0	13
COUNTER CLAIMS	217	1	2	216
CIVIL REFERENCES (ORIGINAL SIDE)	0	0	0	0
CIVIL CONTEMPT REFERENCE (ARBITRATION)	0	0	0	0
ORIGINAL MISC. PETITIONS (MISC.)	5	7	7	5
ORIGINAL MISC. PETITIONS (CONTEMPT)	2	0	0	2
CIVIL SUITS (COMM)	2047	20	29	2038
ORIGINAL MISC. PET. (I) (COMM)	254	27	18	263
ORIGINAL MISC. PET. (T) (COMM)	52	6	1	57
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (COMM)	1471	26	11	1486
ORIGINAL MISC. PET. (ENF.) (COMM)	442	8	3	447
ORIGINAL MISC. PET. (EFA) (COMM)	27	0	0	27
ARBITRATION APPEAL (COMM)	26	1	3	24
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	43	20	18	45
COUNTER CLAIM (COMM)	138	0	0	138
CIVIL SUITS (COMM) INFRA	1	0	0	1
TOTAL OF (E)	9692	200	160	9732

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(F) COMPANY SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.03.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.03.20
COMPANY PETITIONS	1209	1	4	1206
COMPANY APPLICATIONS(MAIN)	7	0	0	7
COMPANY EXECUTION APPLICATIONS	6	0	0	6
CRIMINAL ORIGINAL(COMPANY)	154	0	0	154
CIVIL CONTEMPT PETITONS(COMPANY)	87	0	0	87
CRIMINAL MISC. (COMPANY)	21	0	0	21
COMPANY APPEALS (SB)	64	0	0	64
TOTAL OF (F)	1548	1	4	1545